

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI  
SPECIAL BENCH**

(CAA) – 193(PB)/2017

**IN THE MATTER OF:**

**SKR Finance & Capital Pvt. Ltd.  
And  
BSBK Engineering Pvt. Ltd.**

.... **APPLICANT / PETITIONER**  
.... **RESPONDENT**

**SECTION:**

**Under Section 230-232**

**Order delivered on 19.01.2018**

**Coram:**

**CHIEF JUSTICE (RTD.) M. M. KUMAR  
HON'BLE PRESIDENT**

**DEEPA KRISHAN  
HON'BLE MEMBER (TECHINICAL)**

**PRESENTS:**

**For the Petitioner(s):-**

**Mr. Saurabh Kalia, Mr. Palash  
Aggarwal, Advocates**

**For the Respondent(s):-**

**Ms. Easha Kadian, Advocate for  
Income Tax Dept.**

**For the ROC/RD (NR):-**

**Mr. Manish Raj, company prosecutor**

**ORDER**

Due to paucity of time, the matter could not be taken up for hearing.

List for arguments on 02.02.2018.

Sd/-

(M. M. KUMAR)  
PRESIDENT

Sd/-

(DEEPA KRISHAN)  
MEMBER (TECHNICAL)